## GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

### LOK SABHA

### UNSTARRED QUESTION NO.4365 TO BE ANSWERED ON 26.03.2025

#### **ROB/UNDER PASS IN MORADABAD AND BIJNOR**

#### †4365. MRS RUCHI VIRA:

#### Will the Minister of RAILWAYS be pleased to state:

(a) the number of proposals received by the Government for the construction of Railway Over Bridges (ROBs) or underpasses in Parliamentary Constituencies of Moradabad and Bijnor districts of Uttar Pradesh;

(b) whether there is any proposal for the construction of ROB or underpass at 432-B railway crossing on the Moradabad-Haridwar via Dhampur route and 433-B railway crossing on the Kanth-Amroha route and if so, the details thereof along with the time by which it is likely to be done;

(c) the details of the department level status of the construction of the said railway crossing; and

(d) the time by which the target has been set for the construction of ROBs or underpasses at unmanned railway crossings?

#### ANSWER

# MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

### (SHRI ASHWINI VAISHNAW)

(a) to (d): Proposals/requests/suggestions/ representations, both formal and informal for ROBs/RUBs across the country are received on the basis of demands raised by State Governments, Members of Parliament, elected representatives, Railways' own requirements, organizations/rail users etc. at various levels including Railway Board, Zonal Railways, Division Office etc. As receipt of such proposals/complaints/suggestions is a continuous and dynamic process, centralized compendium of such requests is not maintained. However, these are examined and action as found feasible and justified is taken from time to time.

Sanctioning of works of Road over Bridge (ROB)/Road under Bridge (RUB) in lieu of Level Crossings (LCs) is a continuous and dynamic process of Indian Railway. Such works are prioritised and taken up on the basis of its impact on safety in train operations, mobility of trains & impact for road users and feasibility etc.

No. of ROBs/ RUBs constructed on Indian Railways during the period 2004-14 vis a vis 2014-25 (Feb'25) is as under:

| Period           | <b>ROBs/ RUBs constructed</b> |
|------------------|-------------------------------|
| 2004-14          | 4,148 Nos.                    |
| 2014-25 (Feb'25) | 12,977 Nos.                   |

As on 01.02.2025, 4,344 Nos. ROBs/ RUBs are sanctioned at cost of  $\overline{\epsilon}$  97,422 Cr on Indian Railways including 724 Nos. Road Over Bridge (ROB)/Road Under Bridge (RUB) at cost of  $\overline{\epsilon}$  13,898 Cr in the state of Uttar Pradesh, which are at various stages of planning and execution.

Presently, 05 Nos. ROBs/RUBs are sanctioned in Moradabad and 08 Nos. ROBs/RUBs are sanctioned in Bijnor district. These works are at various stages of planning and execution.

Work for construction of ROB in lieu of Level Crossing (LC) No. 432/B has been sanctioned. The work is being executed on dual entity basis i.e. Railway portion by Railways and approaches by State Govt. agency. The work of preparation of General Arrangement Drawing (GAD) has been taken up.

The work of preparation of Technical Feasibility Report / Detailed Project Report (TFR / DPR) for the construction of ROB/ RUB in lieu of LC No. 433/C (Kanth Yard) has also been taken up. Further action depends upon TFR / DPR.

Completion & commissioning of ROB/RUB works depends on various factors like fixing of approach alignment, approval of General Arrangement Drawing (GAD), land acquisition, removal of encroachment, shifting of infringing utilities, statutory clearances from various authorities, duration of working season in a year for the particular project / area due to climatic conditions etc. All these factors affect the completion time of the projects / works.

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